



FORM No. 4

See Rule (12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH

ORDER SHEET

Application No. OA 04 of 2005

Applicant (s) Smt. Jagernani Panigrahi Respondent (s) Union of India
Advocate for Applicant (s) Mr. P. K. Padhi Advocate for Respondent (s)

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
<p>D.P.O. of 2005 filed.</p> <p>Report on the deserving format may be perused. For correspondence: Registration, pl.</p> <p><u>On Court Memo</u></p> <p><u>DR</u></p> <p><u>DR</u> 10/1/05</p> <p><u>DR</u> 10.01.05</p> <p><u>DR</u> 10/1/05</p> <p><u>DR</u> 10/1/05</p> <p>For Admision stay Copy Served.</p> <p><u>Bew</u></p> <p>76/1/05</p>	<p>REGISTRATION</p> <p><u>DR 10/1/05</u></p> <p><u>DR</u> <u>Registrar</u></p> <p><u>Order dated 11.1.05</u></p> <p>Heard Shri P.K. Padhi, 1st. Counsel for the applicant and Shri U.B. Mohapatra, 1st. Counsel & Standing counsel for the respondents. On the prayer made by the applicant, we dispense of this OA. with liberty to the applicant to file a fresh OA. if so advised. While disposing of the OA. as above, we direct the respondents to implement the order dated 8.12.04 at Annexure - A/6 passed by this Tribunal in OA No. 1172/04.</p> <p><u>DR</u></p> <p><u>DR</u> <u>DR</u></p> <p><u>DR</u> <u>DR</u></p> <p><u>Vice-Chairman</u> <u>DR</u> <u>DR</u></p>